

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1581  
TO BE ANSWERED ON 08.12.2015**

**Funds for Development/Promotion of Sports**

**1581. SHRI PINAKI MISRA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government is considering to have a common pool of funds generated through sponsors and advertisements to ensure uniform growth of all the sports activities in the country;**

**(b) if so, whether it is proposed to bring in legislation in this regard; and**

**(c) if not, the details of the measures suggested to ensure uniform funding and growth of all the sports activities in the country?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI SARBANANDA SONOWAL)**

**(a) & (b) The Ministry of Youth Affairs & Sports is managing the National Sports Development Fund (NSDF) with a view to mobilizing resources from the Government as well as non-governmental sources, including the private/corporate sector and non-resident Indians, for promotion of sports and games in the country. In order to make contributions to the Fund attractive, 100% exemption from income tax is available on all contributions to the Fund. NSDF provides financial assistance to outstanding Sports persons, Sports Federations and other organizations. Top level sports persons, who are medal winning prospects in Olympics, Commonwealth Games, Asian Games and other international competitions, are selected for financial assistance from NSDF. Reputed Organizations/Institutes, engaged in promotion of sports and games, can also get financial assistance for specific projects like**

**creation of infrastructure, procurement of state of the art equipments etc., provided a large population of the area/region gets the benefits derived out of such projects.**

**At present, there is no proposal to bring in legislation in this regard.**

**(c) Sports is a State subject and it is primarily the responsibility of the State Governments to ensure funding and development of Sports in the country. The Central Government, through its various sports promotional schemes, complements and supplements the efforts of the States towards this end.**

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